

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1218/2019
NAME OF THE PETITIONER : S Lakshmanam & 1 Another
NAME OF THE RESPONDENTS : Green Peace Constructions Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC,2016

ORDER

Learned Counsel Mr. Antony Jesuraja for the Respondent is present.

There is no representation for the Applicant.

The Ld. Counsel for the Respondent states that as per the order of the Hon'ble Supreme Court on the homebuyers that individual cannot file under homebuyers.

List the matter on **23.04.2021** for appearance of the Applicant and clarification.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)